

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2012

Dated : 16th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Nava Bharat Ventures Ltd. ...Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): **Mr. Ashok K. Parija, Sr. Adv.**
Mr. P.P. Mohanty
Mr. R.M Patnaik
Mr. Dhananjaya Mishra

Counsel for the Respondent(s): **Mr. Rutwik Panda for R-1**
Mr. R.K. Mehta with
Mr. Antaryami Upadhyaya and
Mr. R.R. Pathak for GRIDCO

ORDER

We have heard the Learned Senior Counsel for the Appellant.

Post the matter for making submissions on **08.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt